

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 180 of 2021**

**IN THE MATTER OF:**

**Sach Marketing Pvt.**

**...Appellants**

**Versus**

**Resolution Professional of Mount Shivalik  
Industries Ltd. Pratibha Khandelwal**

**...Respondent**

**Present: -**

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Sujoy Datta,  
Advocate.**

**For Respondent: Mr. Abhishek Anand and Mr. Kunal Godhwani,  
Advocates for RP.**

**O R D E R**  
**(Virtual Mode)**

**07.05.2021** Learned Counsel for the Appellant and Respondent are present.

No urgency in the matter.

List the Appeal on **4<sup>th</sup> June, 2021**.

In the meanwhile, parties may complete the pleadings.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**